

SPEED POST

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No. 69/Comp./DHC/No. 19426-506.

Dated : 05-9-17.

From :

The Registrar General
Delhi High Court
New Delhi.

To:

(On the website of this Court)

Sub: Regarding disposal of condemned electronic/computer hardware items.

Sir,

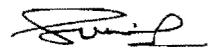
This Court intends to dispose of the condemned electronic/computer hardware items as per e-waste guidelines. The authorized agencies registered with Delhi Pollution Control Committee (DPCC) or any other State Pollution Control Board(s) may send their authorized representative along with copy of Registration Certificate and authority letter to inspect the electronic/computer hardware items, which are likely to be condemned, on or before 25/9/17 on any working day between 11:30 AM to 03:30 PM. No representative shall be allowed inspection without authority letter and copy of respective Registration Certificate. The authorized agencies may submit their quotation in a sealed envelope superscribing thereon "Quotation for condemned electronic/computer hardware items" addressed to The Registrar General, Delhi High Court, New Delhi and reach the AOJ (IT), Lawyer Chamber Block-III, DHC, New Delhi on or before 26/9/17 (by 05:00 PM). The rates offered must be valid for four months from the last date of quotation. In case of increase or decrease in the condemned items, the rates may proportionately increase or decrease.

This Court reserves the Right to accept or reject any or all the quotations without assigning any reason whatsoever and no correspondence will be entertained in this regard. No quotations shall be entertained after due date. Envelopes without subject shall be summarily rejected.

This Court reserves the right to modify/amend the quotation letter/Terms and Conditions at a later stage.

You are requested to take the necessary action at the earliest on priority basis.

Yours Truly,



(Sunil Kukreja)

Registrar (IT/Sty.)

for Registrar General

Endst. No. F.No. 69/Comp./DHC/No. 19507 Dated:- 05-9-17.

CC to:- for information and necessary action:-

1. Senior System Analyst, Delhi High Court.
2. Dealing Assistant of Computer Store, Delhi High Court.



(Rajeev Chauhan)

Deputy Registrar (IT/Sty.)